

From

Chief Engineer-I
Municipal Corporation
Gurugram

To

The Registrar
National Green Tribunal
New Delhi

Memo No. CE-I/MCG/2020/9536

Dated: 05/03/2020

Subject:

Latest status report on action plan submitted by the MCG in the case of OA No. 454 of 2018 titled as Subhash Gupta and Others Versus Union of India.

On the subject cited above, the latest status report on action plan for cleaning of storm water drains submitted by the Municipal Corporation, Gurugram is as under:-

1. That the action plan submitted before this Hon'ble Tribunal by the MCG was the division wise of all 08 divisions submitted by the respective Executive Engineers, I to VIII of MCG.
2. That the latest status of action plan submitted by Executive Engineers Division-I to VIII of MCG is as follows :-

Sr. No.	Division	Action Plan	Present Status
1.	Executive Engineer-I, MCG	Total 165 drains fall under the jurisdiction of EE-I, MCG out of which 42 drains were proposed to built as new drains, whereas remaining 123 drains were desilted.	1. The work for construction of new drains in Sec-10 had been sanctioned by the Competent Authority and work will be completed before coming monsoon. 2. That rest of the 123 drain will be checked before the monsoon of 2020 and in case any problem will be observed than the same will be removed before the monsoon season.
2.	Executive Engineer-II, MCG	Total 18 drains fall under the jurisdiction of EE-II and all the drains were desilted.	That all the 18 drains will be checked before the monsoon of 2020 and in case any problem will be observed than the same will be removed before the monsoon season.
3.	Executive Engineer-III, MCG	Total 10 drains fall under the jurisdiction of EE-III and all the drains were desilted.	That all the 10 drains will be checked before the monsoon of 2020 and in case any problem will be observed than the same will be removed before the monsoon season.
4.	Executive Engineer-IV,	Total 12 drains fall under the jurisdiction of EE-IV,	1. That out of total 10 drains which were proposed to be

Sr. No.	Division	Action Plan	Present Status
	MCG	out of which 10 drains were proposed to built as new drains and 02 drains were desilted.	newly constructed, 04 drains have been constructed which were mentioned at Sr. No. 1, 7, 8 & 9 of the action plan whereas estimate of construction of remaining 06 drains is in process and the work on the ground will be start soon. 2. That rest of the 02 drains will checked before the monsoon of 2020 and in case any problem will be observed than the same will be removed before the monsoon season.
5.	Executive Engineer-V, MCG	Total 80 drains fall under the jurisdiction of EE-V and all the drains were desilted.	That all the 80 drains will be checked before the monsoon of 2020 and in case any problem will be observed than the same will be removed before the monsoon season.
6.	Executive Engineer-VI, MCG	Total 29 drains fall under the jurisdiction of EE-VI, out of which 03 drains were proposed to be built as new drains and remaining 26 drains were desilted.	1. That out of total 3 drains which were proposed to be newly constructed, 02 drains have been constructed which were mentioned under Sr. No. 06 and locations of the same are Sec-4 as per the action plan whereas estimate of construction of remaining 01 drain is in process and the work on the ground will be start soon. 2. That rest of the 26 drains will checked before the monsoon of 2020 and in case any problem will be observed than the same will be removed before the monsoon season.
7.	Executive Engineer-VII, MCG	Total 10 drains fall under the jurisdiction of EE-VII and all the drains were desilted.	That all the 10 drains will be checked before the monsoon of 2020 and in case any problem will be observed than the same will be removed before the monsoon season.
8.	Executive Engineer-VIII, MCG	Total 10 drains fall under the jurisdiction of EE-VIII, out of which 04 drains were belongs to GMDA and area in which remained 01 drain is situated is under litigation before Hon'ble	That out of total 08 drains (Except 01 drain under litigation), 04 drains were desilted and the same will be checked before the monsoon of 2020 and in case any problem will be observed than the same will be removed before the

Sr. No.	Division	Action Plan	Present Status
		Punjab & Haryana, High Court because of unauthorized encroachment.	monsoon season, remaining 04 drains fall under the jurisdiction of GMDA.


Chief Engineer-I 5/3/2020
Municipal Corporation
Gurugram

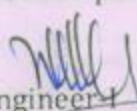
Endst. No. CE-I/MCG/2020/

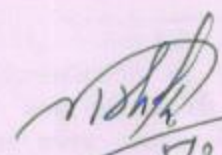

5/3/20
EE-IIT

Dated : 05/03/2020

A copy of the above is forwarded to the following for information & necessary action:-

1. The Commissioner, Municipal Corporation, Gurugram.
2. Additional Commissioner-I, Municipal Corporation, Gurugram.
3. Sh. Anil Grover, Additional Advocate General, Haryana.
4. Superintending Engineer-I & II, Municipal Corporation, Gurugram are directed to take further necessary actions in compliance of action plan.
5. Executive Engineer-I, II, III, IV, V, VI, VII & VIII, Municipal Corporation, Gurugram are directed to ensure strict compliance of action plan.


Chief Engineer-I
Municipal Corporation
Gurugram 5/3/2020


5/3/20
EE-III

From

Commissioner
Municipal Corporation
Gurugram

To

The Registrar General
National Green Tribunal
New Delhi

Memo No. CE-I/MCG/2019/ 45516

Dated: 01/11/2019

Subject:

Compliance of order dated 23.07.2018 and 20.11.2018 passed by the National Green Tribunal in OA No. 454 of 2018 (MA NO. 1092 of 2018) & Execution Application No. 52 of 2018 titled as Subhash Gupta and Others V/s Union of India.

1. Hon'ble National Green Tribunal has issued orders dated 23.07.2018 of which operative part is as under:-

"8. In line with the earlier decision of this Tribunal we have no hesitation in directing the Principal Secretary, Town & Country Planning Department of the State of Haryana in consultation with State Pollution Control Board and the Municipal Corporation, Gurgaon to take steps so that storm water drains are not covered. But are desilted and kept clean. It is not necessary to summon the said respondent as the matter is covered by earlier order. The State of Haryana may prepare an appropriate action plan or a scheme which may also provide for recovering specific amount for those who are found pollution the storm water drains. Such an action plan may be prepare within six weeks from today thereafter implementation thereof may be overseen by Respondent No. 2 consistent with the action so prepared. The action plan may be placed on its website giving liberty to concerned members of the public to give their views which must be taken into account in the monitoring process from time to time."

2. It is submitted that :-

- a. All the master drains i.e. Leg-I, II & III (Badshahpur Drains) and drains along master roads and sector dividing roads are under the jurisdiction of Gurugram Metropolitan Development Authority and steps w.r.t. storm water drains being not covered is to be taken up by Gurugram Metropolitan Development Authority (GMDA).
- b. Compliance of action plan w.r.t. desilting and repair of arterial drains falling within jurisdiction of MCG has been made and detailed attached as **Annexure-I**.



NURTURING GURUGRAM

- c. Action plan to prevent sewage from entering into master storm water drains i.e. Leg-I, II & III (Badshahpur Drain) has already been submitted in the form of affidavit in OA No. 06 of 2012 titled as Manoj Mishra and WP No. 375 of 2012-Paryavaran Suraksha Samiti Vs Union of India and latest status regarding the same has been submitted to the Gurugram Metropolitan Development Authority.

3. Submitted for your information please.

DA/ As above


Executive Engineer-III
for Commissioner
Municipal Corporation
Gurugram

Endst. No. CE-I/MCG/2019/ 45517

Dated: 01/11/2019

A copy of above is forwarded to the following for information & necessary action:-

1. The Director General, Town & Country Planning, Haryana w.r.t directions issued vide Memo No. CCD-75/2019/26799-800 dated 31.10.2019.
2. The Director General, Urban Local Bodies, Haryana.
3. Additional Municipal Commissioner, Municipal Corporation, Gurugram.
4. Chief Engineer-I & II, Municipal Corporation, Gurugram.
5. Chief Engineer, Infra-II, Gurugram Development Authority, Gurugram.
6. Sh. Anil Grover, AAG, Haryana.
7. PA to Commissioner, Municipal Corporation, Gurugram.


Executive Engineer-III
for Commissioner
Municipal Corporation
Gurugram

It is submitted that in compliance of order dated 23.07.2018 and 20.11.2018 passed by the National Green Tribunal in OA No. 454 of 2018 (MA No. 1092 of 2018) & Execution Application No. 52 of 2018 titled as Subhash Gupta and Others V/s Union of India all the drains mentioned at Sr. No. 01 to 165 except construction of new drains in Action Plan submitted as Annexure R(II) has been desilted.

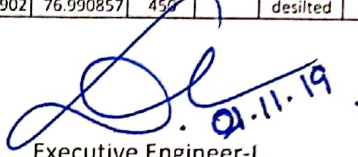

**Executive Engineer-I
Municipal Corporation
Gurugram**

Report of Storm Water Drain Ward Wise under Zone-I & II, MCG.

Sr.No.	Ward No.	Location	Start		End		Status		
			Longitude	Latitude	Longitude	Latitude	Length	Repair	New
1	13	Sector-10	28.455009	77.006901	28.453688	77.006868	147		desilted
2	13	Sector-10	28.454547	77.006482	28.453707	77.006450	93		desilted
3	13	Sector-10	28.454556	77.006471	28.454575	77.005881	57		desilted
4	13	Sector-10	28.454584	77.004905	28.453754	77.004833	92		desilted
5	13	Sector-10	28.454103	77.005828	28.454122	77.004939	86		desilted
6	13	Sector-10	28.454962	77.005398	28.454151	77.005356	90		desilted
7	13	Sector-10	28.454952	77.005849	28.454132	77.005838	91		desilted
8	13	Sector-10	28.454556	77.005892	28.454547	77.006450	55		desilted
9	13	Sector-10	28.454396	77.004304	28.451538	77.004208	317		desilted
10	13	Sector-10	28.454443	77.004272	28.454481	77.001000	319		desilted
11	13	Sector-10	28.453254	77.004197	28.453726	76.998489	560		desilted
12	13	Sector-10	28.455166	76.999036	28.453773	76.999042	155		desilted
13	13	Sector-10	28.454236	77.000935	28.454226	76.999058	184		desilted
14	13	Sector-10	28.455051	77.000420	28.454287	77.000410	84		desilted
15	13	Sector-10	28.455051	77.000420	28.455056	76.999627	77		desilted
16	13	Sector-10	28.454700	76.999627	28.455056	76.999627	39		desilted
17	13	Sector-10	28.454700	76.999627	28.454719	77.000404	75		desilted
18	13	Sector-10	28.454443	77.004272	28.453726	77.000967	333		desilted
19	13	Sector-10	28.455490	76.998450	28.453282	76.998466	245		desilted
20	13	Sector-10	28.455304	76.997811	28.452261	76.997757	338		desilted
21	13	Sector-10	28.452261	76.997757	28.452275	76.996058	166		desilted
22	13	Sector-10	28.452677	76.997739	28.452696	76.995808	188		desilted
23	13	Sector-10	28.453158	76.997771	28.453168	76.995593	212		desilted
24	13	Sector-10	28.454875	76.994882	28.451725	76.996291	376		desilted
25	13	Sector-10	28.454875	76.994563	28.454847	76.997776	314		desilted
26	13	Sector-10	28.454875	76.994882	28.454347	76.996669	184		desilted
27	13	Sector-10	28.454337	76.996189	28.453196	76.996175	126		desilted
28	13	Sector-10							desilted
29	13	Sector-10	28.454343	76.996688	28.453202	76.996699	126		desilted
30	13	Sector-10	28.453363	76.997245	28.454847	76.997267	135		desilted
31	13	Sector-10	28.454337	76.996698	28.454356	76.997256	54		desilted
32	13	Sector-10	28.453621	76.996730	28.453611	76.997782	102		desilted
33	13	Sector-10 (Open Drain)	28.453122	76.998462	28.451415	76.995608	337	Repair	desilted
34	13	Sector-10	28.452225	76.997803	28.452234	76.998372	55		New
35	13	Sector-10	28.453375	76.997846	28.453394	76.998393	53		New
36	13	Sector-10	28.453602	76.997771	28.453602	76.996730	102		New
37	13	Sector-10	28.453338	76.994681	28.453555	76.995250	60		New
38	13	Sector-10	28.454253	76.999595	28.454215	77.000925	130		New
39	13	Sector-10	28.455111	76.999606	28.455073	77.000958	132		New
40	13	Sector-10	28.454922	77.001473	28.454951	77.002234	74		New
41	13	Sector-10	28.454441	77.001698	28.453394	77.001687	116		New
42	13	Sector-10	28.454121	77.004938	28.454102	77.005807	84		New
43	13	Sector-10	28.454573	77.00593	28.454564	77.006472	53		New
44	13	Sector-10	28.454979	77.00541	28.45496	77.006451	101		New
45	13	Sector-10	28.454067	77.006912	28.453969	77.008189	125		New
46	13	Sector-10	28.454762	77.006923	28.454733	77.008457	150		New
47	13	Sector-10	28.454724	77.007642	28.45429	77.007500	50		New
48	13	Sector-10	28.454696	77.007964	28.454271	77.007953	47		New
49	13	Sector-10							New
50	13	Sector-10	28.455016	77.006932	28.454998	77.007846	89		New
51	13	Sector-10							New
52	13	Sector-10	28.453649	77.005549	28.458281	77.005539	515		New
53	13	Sector-10	28.453639	77.006054	28.453224	77.006054	46		New
54	13	Sector-10	28.453224	77.006054	28.453215	77.007223	114		New
55	13	Sector-10	28.453215	77.007223	28.453583	77.007298	42		New
56	13	Sector-10	28.454705	76.999595	28.454686	77.000400	78		New
57	13	Sector-10	28.455073	76.993598	28.455432	76.998157	447		New
58	13	Sector-10	28.455432	76.998157	28.457073	76.998393	184		New
59	13	Sector-10	28.455366	76.994263	28.454875	76.994552	61		New
60	13	Sector-10	28.445593	76.998602	28.445499	76.996607	195		New
61	13	Sector-10	28.446895	76.996596	28.445927	76.995022	187		New
62	13	Sector-10	28.446293	76.994877	28.444623	76.994383	192		New
63	13	Sector-10	28.444539	76.996583	28.444595	76.994383	215		New
64	13	Sector-10	28.454092	77.010102	28.453111	77.011132	148		New
65	13	Sector-10	28.456192	77.001837	28.456113	77.005244	33		New
66	13	Sector-10	28.456203	77.002819	28.456943	77.002845	82		New
67	13	Sector-10	28.455496	77.000319	28.457000	77.000370	167		New
68	13	Sector-10	28.450791	76.993517	28.446904	76.993474	432		New
69	13	Sector-10	28.451498	76.993055	28.448291	76.994032	369		New
70	13	Sector-10	28.450819	76.993527	28.450781	76.995738	216		New
71	13	Sector-10	28.450819	76.993517	28.450734	76.995684	212		New
72	13	Sector-10	28.447461	76.990652	28.448027	76.991103	77		New
73	13	Sector-10	28.449082	77.990116	28.449083	76.992937	275		New
74	13	Sector-10	28.448546	76.990051	28.448555	76.992915	280		New

Sr.No.	Ward No.	Location	Start		End		Status			New
			Longitude	Latitude	Longitude	Latitude	Length	Repair	desilted	
75	13	Sector-10	28.448112	76.989983	28.448093	76.992894	284			New
76	13	Sector-10	28.453585	76.994070	28.451520	76.991688	327			New
77	20	Rao Dharampal to Dhinra House	28.454893	77.029252	28.454895	77.025198	502	Repair	desilted	
78	20	Khusbu Interprises to Annand Park	28.455567	77.022407	28.453775	77.022740	385	Repair	desilted	
79	20	House No.4/231 to H.No.430/19	28.454063	77.021154	28.453540	77.023950	330	Repair	desilted	
80	20	Super fine Dry cleaner to Hanuman mandir	28.453381	77.020522	28.452895	77.023844	327	Repair	desilted	
81	20	Nagia Hospital to Arya E.N.T	28.455574	77.022017	28.453184	77.019884	98	Repair	desilted	
82	20	Indira Gandhi Park to Nagia Hospital	28.455574	77.022017	28.456089	77.020854	119	Repair	desilted	
83	20	Sethi Uniform to H.No.348/4	28.455375	77.019656	28.456826	77.019739	560	Repair	desilted	
84	20	Patanjali Hospital to Sethi Hospital	28.455456	77.020605	28.456791	77.020894	175	Repair	desilted	
85	20	Nikhil Germets to 119/8 (Manchanda House)	28.455670	77.020704	28.455632	77.020122	45	Repair	desilted	
86	20	Pick N Shop to Entry Raj Nagar	28.448247	77.020618	28.449090	77.016476	440	Repair	desilted	
87	21	Main basai road (nai abadi to ravi nagar)	28.456785	77.020862	28.457116	77.000331	1998m	Repair	desilted	
88	21	New colony road (veer nagar to pataudi chowk)	28.459259	77.017373	28.45696	77.015864	277m	Repair	desilted	
89	21	Pataudi road (pataudi chowk to 4/8 marla)	28.456865	77.015747	28.454178	77.013802	353m	Repair	desilted	
90	21	4/8 marla and laxmi garden dividing road	28.456865	77.015747	28.453374	77.020218	627m	Repair	desilted	
91	21	4 marla	28.453519	77.017177	28.455	77.016971	182m	Repair	desilted	
92	21	4 marla (near gurudwara)	28.455	77.016971	28.455252	77.018821	187m	Repair	desilted	
93	21	4 marla (near gurudwara)	28.455252	77.018821	28.453374	77.018418	253m		desilted	
94	21	Laxmi garden (near raju sweets)	28.453519	77.017177	28.452967	77.016823	206m		desilted	
95	21	Main khandsa road (cd school to laxmi garden)	28.453061	77.020218	28.450498	77.01775	362m		desilted	
96	22	Community Center to Anaj Mandi chowk	28.44577	77.01293	28.44867	77.00684	850		desilted	
97	22	DCB Bank ATM to HDFC Bank ATM	28.45025	77.01216	28.44697	77.01061	200		desilted	
98	22	Saloni Saree Emporium to DCB Bank ATM	28.44727	77.01447	28.44897	77.01158	400		desilted	
99	22	Ravinder Kataria House to Balaji Jewellers	28.44917	77.01511	28.45025	77.01216	400		desilted	
100	22	Manglam Hospital to Blood Bank	28.45401	77.01371	28.45228	77.00792	400		desilted	
101	22	Naveen Jewellers to maa gayatri kendra main road	28.45121	77.01254	28.4523	77.00971	336.01		desilted	
102	22	Gali No.10	28.45084	77.01244	28.4523	77.01013	370.17		desilted	
103	22	Jangra electrical wali gali	28.45025	77.0126	28.45146	77.01077	248.03		desilted	
104	22	DCB Bank ATM to Community Centre Kadipur	28.44918	77.01128	28.4485	77.00693	521.38		desilted	
105	23	Pace City-2	28.449059	76.999307	28.446201	77.001592			desilted	
106	23	Pace City-2	28.448418	76.998674	28.447003	76.999497			desilted	
107	23	Pace City-2	28.447305	77.000241	28.446710	76.998964			desilted	
108	23	Pace City-2	28.446701	76.998964	28.446663	77.000080			desilted	
109	23	Pace City-2	28.447163	77.000015	28.446069	77.000713			desilted	
110	23	Pace City-2	28.446522	77.001120	28.445116	76.999854			desilted	
111	23	Pace City-2	28.44738	77.002762	28.444116	76.999608			desilted	
112	23	Pace City-2	28.445824	77.001324	28.445097	77.002365			desilted	
113	23	Pace City-2	28.445503	77.001024	28.444795	77.001979			desilted	
114	23	Pace City-2	28.445135	77.000713	28.443578	77.002815			desilted	
115	23	Pace City-2	28.443578	77.002815	28.445993	77.004597			desilted	
116	23	Pace City-2	28.447390	77.002751	28.444286	77.007032			desilted	
117	23	Pace City-2	28.449059	77.006002	28.446776	77.003888			desilted	
118	23	Pace City-2	28.445654	77.003513	28.445934	77.005365			desilted	
119	23	Pace City-2	28.447805	77.004983	28.446974	77.006174			desilted	
120	23	Pace City-2	28.445767	77.005045	28.447654	77.000686			desilted	
121	23	Pace City-2	28.444852	77.006356	28.445993	77.007397			desilted	
122	23	Pace City-2	28.445993	77.007397	28.445531	77.008234			desilted	
123	23	Pace City-2	28.445531	77.008234	28.448031	77.008276			desilted	
124	23	Pace City-2	28.445050	77.005905	28.443956	77.004854			desilted	
125	23	Pace City-2	28.444305	77.00524	28.443767	77.005916			desilted	
126	23	Pace City-2	28.444663	77.005594	28.44389	77.006635			desilted	
127	23	Pace City-2	28.444272	77.007005	28.441989	77.004999			desilted	
128	23	Pace City-2	28.441989	77.004999	28.442876	77.003711			desilted	
129	23	Pace City-2	28.442876	77.003711	28.441206	77.002188			desilted	
130	23	Pace City-2	28.44246	77.003411	28.441555	77.004623			desilted	
131	23	Pace City-2	28.44214	77.003829	28.441357	77.003186			desilted	
132	23	Pace City-2	28.441706	77.002692	28.439621	77.005535			desilted	
133	23	Pace City-2	28.440517	77.004334	28.441838	77.005653			desilted	
134	23	Pace City-2	28.440894	77.004677	28.440640	77.000502			desilted	
135	23	Pace City-2	28.44064	77.000502	28.441593	77.005954			desilted	
136	23	Pace City-2	28.441838	77.005664	28.441121	77.006597			desilted	
137	23	Pace City-2	28.449621	77.005535	28.441338	77.007198			desilted	
138	23	Pace City-2	28.448894	77.005642	28.443262	77.009698			desilted	
139	23	Pace City-2	28.443215	77.009004	28.441715	77.007702			desilted	
140	23	Pace City-2	28.441715	76.992975	28.441545	77.007885			desilted	
141	23	Pace City-2	28.434448	76.992975	28.430493	76.990002			desilted	
142	23	Pace City-2	28.433803	76.994149	28.430415	76.991833			desilted	
143	23	Pace City-2	28.431492	76.993906	28.429876	76.992758			desilted	
144	23	Pace City-2	28.431161	76.994544	28.429512	76.993402			desilted	
145	23	Pace City-2	28.431697	76.995834	28.428001	76.993220			desilted	
146	23	Pace City-2	28.434438	76.992975	28.432588	76.996466			desilted	
147	23	Pace City-2	28.431038	76.990581	28.429125	76.994046			desilted	
148	23	Pace City-2	28.432016	76.99127	28.431358	76.992438			desilted	
149	23	Pace City-2	28.432457	76.991576	28.43179	76.992763			desilted	

Sr.No.	Ward No.	Location	Start		End		Status			New
			Longitude	Latitude	Longitude	Latitude	Length	Repair	desilted	
150	23	Pace City-2	28.432901	76.993548	28.431716	76.995828			desilted	
151	23	Pace City-2	28.432062	76.992987	28.431154	76.994548			desilted	
152	23	Pace City-2	28.433292	77.000410	28.436485	76.995301			desilted	
153	24	Mohmadpur tempo stand to badshahpur drain	28.415812	76.991439	28.427218	76.996200	1800		desilted	New
154	24	Amira rice mile to dwarka road (Harsaru)	28.428120	76.951280	28.430050	76.961117	860		desilted	New
155	24	Patrapury colony to dwarka road (Harsaru)	28.428328	76.954115	28.430050	76.961117	810		desilted	New
156	24	Reilance to Hanuman Mandir (Gadoli)	28.438618	76.975936	28.439098	76.978216	260		desilted	New
157	24	Hanuman mandir to Badshahpur drain (Gadoli)	28.439098	76.978216	28.442042	76.981947	700		desilted	New
158	24	Sihi Phirni	28.411196	76.971565	28.412683	76.970549	781		desilted	
159	24	Bewra Chowk to Kherki tempo stand	28.401687	76.987546	28.405272	76.98134	761		desilted	
160	24	Kherki tempo stand to shani mandir	28.401687	76.987546	28.405272	76.98134	400		desilted	
161	24	Reilance to Hanuman Mandir (Gadoli)	28.438618	76.975936	28.439098	76.978216	460		desilted	
162	24	Shani Mandir to dwarka road (D+S)	28.405041	76.987817	28.413010	76.966818	2450		desilted	
163	24	Mohammadpur Village	28.405041	76.987817	28.427218	76.996200	1200		desilted	
164	24	Mohmadpur to narshingpur (D+S)	28.418354	76.992779	28.417068	76.996228	1600		desilted	
165	24	Narsinghpur to tata pasco	28.414864	76.995078	28.414902	76.990857	450		desilted	

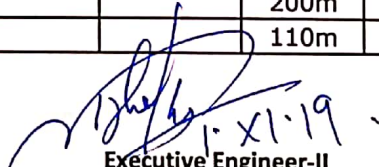

 2.11.19
 Executive Engineer-I,
 Municipal Corporation,
 Gurugram.

It is submitted that in compliance of order dated 23.07.2018 and 20.11.2018 passed by the National Green Tribunal in OA No. 454 of 2018 (MA No. 1092 of 2018) & Execution Application No. 52 of 2018 titled as Subhash Gupta and Others V/s Union of India all the drains mentioned at Sr. No. 01 to 03 (Leg-I) & Sr. No. 01 to 18 (Leg-II) in Action Plan submitted as Annexure R(II) has been desilted through contractual agencies & by engaging manual labour through department.


18.11.19
Executive Engineer-II
Municipal Corporation
Gurugram

**Status report for Cleaning of Storm water Drain in NGT in OA No.454 of
2018 titled as Subhash Gupta V/s UOI**

Sr.No.	Description	Size of Drain (in MM)	Length	Status
	SWD Leg No.I			
1	Near Railway Culvert No.147 Palam vihar		1000m	Desilted
2	New Combridge Public School, Choma Road New Palam vihar		1000m	Desilted
3	Near Mother Dairy Palam vihar		500m	Desilted
	SWD Leg No.II			
1	M.R. Motor at Mata road		250m	Desilted
2	Plot No.999, mata road Near Kataria Chowk		250m	Desilted
3	Invitation Garden at Mata road		100m	Desilted
4	Near Mata Temple near village Gurugram		100m	Desilted
5	Satiya Steel Nar Petrol Pump		50m	Desilted
6	Akshi Sweet Near Petrol Pump		50m	Desilted
7	Near GAV Academy Gate Sheetla Colony		200m	Desilted
8	Pet Zone Mata road		70m	Desilted
9	Prince Vatika Mata road		70m	Desilted
10	Dream Garden		50m	Desilted
11	Shop No.28 at Mata road		50m	Desilted
12	Shop No.18 and 19		50m	Desilted
13	Near Sector-5, Chowk		80m	Desilted
14	Near Sheetla Clinic		150m	Desilted
15	Tee Junction Carrier and Master SWD opposite Petrol Pump		150m	Desilted
16	Bhimgarh Kheri		120m	Desilted
17	Palam Vihar Block		200m	Desilted
18	Near Palam Vihar		110m	Desilted


 Executive Engineer-II
 Municipal Corporation
 Gurugram

It is submitted that in compliance of order dated 23.07.2018 and 20.11.2018 passed by the National Green Tribunal in OA No. 454 of 2018 (MA No. 1092 of 2018) & Execution Application No. 52 of 2018 titled as Subhash Gupta and Others V/s Union of India all the drains mentioned at Sr. No. 01 to 10 in Action Plan submitted as Annexure R(II) has been desilted.

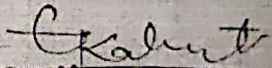

Executive Engineer III
Municipal Corporation
Gurugram

**Status report of cleaning of storm water drain in case of Hon'ble NGT OA No. 454 of 2018 titled as
Subhash Gupta V/s UOI.**

Sr. No.	Description of Sector/ Village	Length (In Mtr.)	Status
1.	Sector-34	1665	Desilted
2.	Sector-38	11785	Desilted
3.	Sector-39	790	Desilted
4.	Sector-46	15650	Desilted
5.	Sector-47	1300	Desilted
6.	Sector-51	6000	Desilted
7.	Sector-57	31675	Desilted
8.	Village Khandasa	1240	Desilted
9.	Village Naharpur Rupa	290	Desilted
10.	Village Jharsa	570	Desilted


Executive Engineer-III
Municipal Corporation
Gurugram

It is submitted that in compliance of order dated 23.07.2018 and 20.11.2018 passed by the National Green Tribunal in OA No. 454 of 2018 (MA No. 1092 of 2018) & Execution Application No. 52 of 2018 titled as Subhash Gupta and Others V/s Union of India all the drains mentioned at Sr. No. 03 & 10 except construction of new storm water drains in Action Plan submitted as Annexure R(II) has been desilted.

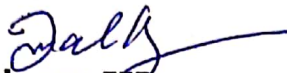

Executive Engineer-IV
Municipal Corporation
Gurugram

Action Plan of cleaning of storm water drain Hon'ble NGT in OA No. 454 of 2018 titled as Subhash Gupta V/s UOI.

Sr. No.	Ward No.	Description	Length (In Mtr.)	Status
1.	25	Noorpur Jharsa Mor to Village Noorpur	2 x 225	New drain to be constructed
2.	25	Noorpur Jharsa Mor to Supertech Builders	2 x 900	New drain to be constructed
3.	25	Darbaripur road to Village Badshahpur (Johar to Darbaripur) (LHS & RHS)	2 x 500	Desilted
4.	25	Darbaripur road village Badshahpur (Johar to Darbaripur) (LHS & RHS) Extended	2 x 480	New drain to be constructed
5.	25	Khasra No. 220, 221 Village Badshahpur	2 x 400	New drain to be constructed
6.	25	Infront of Tulip Violet Tulip Orange at Darbaripur road sewer & storm mixing point - Vatika Chowk & Tyagiwada	1500	New Drain to be constructed
7.	26	Sohna road to Ghasola	905	New drain to be constructed
8.	26	Ghasola Chowk to Park Hospital	940	New drain to be constructed
9.	26	Ghasola Chowk to SPR	910	New drain to be constructed
10.	26	Hanuman Mandir to Badshahpur Drain	245	Desilted
11.	26	Behrampur road to RC Apparels	475	New drain to be constructed
12.	26	Behrampur road to Jain Textiles	190	New drain to be constructed


Executive Engineer-IV
Municipal Corporation
Gurugram

It is submitted that in compliance of order dated 23.07.2018 and 20.11.2018 passed by the National Green Tribunal in OA No. 454 of 2018 (MA No. 1092 of 2018) & Execution Application No. 52 of 2018 titled as Subhash Gupta and Others V/s Union of India all the drains mentioned in Ward No. 30, 31 & 32 in Action Plan submitted as Annexure R(II) has been desilted.


Executive Engineer-III
Municipal Corporation
Gurugram

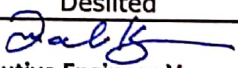

Executive Engineer-V
Municipal Corporation
Gurugram

Status report of cleaning of Storm water Drain in Hon'ble NGT in OA No.454 of 2018 title as Subhash Gupta V/s UOI

Sr. No.	Description	Length (m)	Status
1	Ward No. 30		
Sector-55 & 56			
1	A-B	158	Desilted
2	B-C	61	Desilted
3	C2-CA	190	Desilted
4	C1-C	30	Desilted
5	C-D	271	Desilted
6	D1-D	203	Desilted
7	D3-D2	125	Desilted
8	D-D'E	260	Desilted
9	D'D/1	170	Desilted
10	D'D/3	65	Desilted
11	G-G1	273	Desilted
12	F-G	302	Desilted
13	H-G	135	Desilted
14	H/1-H	60	Desilted
15	H2-H1	45	Desilted
16	H4-H2	45	Desilted
17	H7-H4	270	Desilted
18	H9-H4	120	Desilted
19	H11-H9	220	Desilted
20	H18-H1	320	Desilted
21	J2-J	300	Desilted
22	J1-J2	192	Desilted
23	J-1	190	Desilted
24	I-H	190	Desilted
25	M4-M3	220	Desilted
26	M3-M1	65	Desilted
27	M1-M	73	Desilted
28	K-L	327	Desilted
29	L-M	500	Desilted
30	M-F	95	Desilted
31	O-O1	95	Desilted
32	N-N1	130	Desilted
33	P-P1	410	Desilted
34	Q1-Q	250	Desilted
35	T1-T	300	Desilted
36	H26-H25	236	Desilted
37	H23-H24	342	Desilted
38	H22-H23	243	Desilted
39	H20-H21	265	Desilted
1	Ward No.31		
Sector-52			
1	N1-N	90	Desilted
2	N-M	55	Desilted

Sr. No.	Description	Length (m)	Status
3	M-L	50	Desilted
4	M-M1	85	Desilted
5	K-L	60	Desilted
6	L-L1	100	Desilted
7	K-K1	110	Desilted
8	Z5-Z3	190	Desilted
9	Z6-Z2	125	Desilted
10	Z2-Z1	50	Desilted
11	X-X1	40	Desilted
12	X-Y	35	Desilted
13	Y-Z16	270	Desilted
14	Z-Z7	60	Desilted
15	Z7-Z15	150	Desilted
16	F4-F11	60	Desilted
17	F11-F9	15	Desilted
18	F9-F7	70	Desilted
19	U-T	215	Desilted
20	T-T1	35	Desilted
21	T-S	70	Desilted
22	S-S10	35	Desilted
23	S-R	200	Desilted
24	R-R2	25	Desilted
25	R-R1	240	Desilted
26	R-Q	165	Desilted
27	Q-P	115	Desilted
28	S6-S7	45	Desilted
29	S6-P	250	Desilted
30	S2-S5	105	Desilted
31	U1-U2	90	Desilted
32	U2-U3	120	Desilted
33	U3-U5	45	Desilted
34	U3-U4	90	Desilted
35	U9-U7	150	Desilted
36	U6-U8	190	Desilted
1	Ward No.32		
1	SWD Sector-45	320	Desilted
2	SWD Sector-45	615	Desilted
3	SWD Sector-45	4635	Desilted
4	SWD Sector-44	1520	Desilted
5	SWD Sector-44	670	Desilted


 Executive Engineer-III
 Municipal Corporation
 Gurugram


 Executive Engineer-V
 Municipal Corporation
 Gurugram

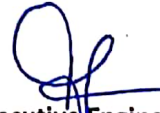
It is submitted that in compliance of order dated 23.07.2018 and 20.11.2018 passed by the National Green Tribunal in OA No. 454 of 2018 (MA No. 1092 of 2018) & Execution Application No. 52 of 2018 titled as Subhash Gupta and Others V/s Union of India all the drains mentioned at Sr. No. 01 to 06 except construction of new drains in Action Plan submitted as Annexure R(II) has been desilted.



**Executive Engineer-VI
Municipal Corporation
Gurugram**

**Action Plan for Cleaning of Storm water Drain in NGT in OA No.454 of 2018 title as
Subhash Gupta V/s UOI**

Sr.No.	Ward No.	Location	Type of drain	Length	Status
1	10	Laxman vihar	Box type drain	900	desilted
		Laxman vihar	Box type drain	890	desilted
2	11	Daultabad Main Roaad (RHS)	Box type drain	400	desilted
		Daultabad Main Roaad (LHS)	Box type drain	200	desilted
		G-Block, Rajindra Park	Box type drain	240	desilted
3	12	Basai Village	Box type drain	830	desilted
		Basai Village	Box type drain	950	desilted
		Basai Village	Box type drain	550	desilted
		Dhanwapur	Box type drain	350	desilted
		Dhanwapur	Box type drain	300	desilted
4	14	Sector-9	Pipe Drain	1065	desilted
		Sector-9A	Pipe Drain	1100	desilted
5	16	Gali No.11 to S.D memorial school	Box type drain	450	desilted
		Gali No.2 to Kot chuta dharmshala	Box type drain	150	desilted
		Gali No.13 to raju Depot	Box type drain	200	desilted
		Pardeep Furniture to Geeta Bhawan Mandir Jyoti Park	Box type drain	300	desilted
6	15	New Colony Mode to Gaba House	Box type drain	1000	desilted
		Water supply office to Arya Vidya Niketan School	Box type drain	850	desilted
		Gabha House to H. No. 272, Sec-7	Box type drain	500	desilted
		H. No. 172 to 498/7	Box type drain	400	desilted
		H. No. 130 to Krishna Colony H. No. 264	Box type drain	750	desilted
		Sec-7 Extn. Community Center to Surya Vihar Chowk.	Box type drain	1660	desilted
		Surya Vihar Chowk to Baba Prakash Puri Chowk	Box type drain	1280	desilted
		Baba Prakash Puri Chowk to Sec-4/7 Chowk to H. No. 949/4	Box type drain	860	desilted
		Sec-4/7 Chowk to Sec-9 Chowk	Box type drain	1320	desilted
		Sec-7, H. No. 646/7 to 525/7	Box type drain	500	desilted
		Sec-4, H. No. 16, Kotwal House to Baba Prakash Puri Chowk	Box type drain	157.65	Provision of new drain
		Sec-4 H. No. 495 to 514	Box type drain	335	Provision of new drain
		Sec-4, H. No. 542 to 752	Box type drain	1335	Provision of new drain



**Executive Engineer-VI
Municipal Corporation
Gurugram**

It is submitted that in compliance of order dated 23.07.2018 and 20.11.2018 passed by the National Green Tribunal in OA No. 454 of 2018 (MA No. 1092 of 2018) & Execution Application No. 52 of 2018 titled as Subhash Gupta and Others V/s Union of India all the drains mentioned at Sr. No. 01 to 05 in Action Plan submitted as Annexure R(II) has been desilted.



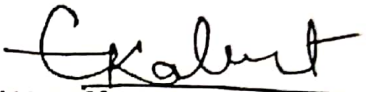
**Executive Engineer-VII
Municipal Corporation
Gurugram**

Status report of cleaning of storm water drain Hon'ble NGT in OA No. 454 of 2018 titled as Subhash Gupta V/s UOI.

Sr. No.	Description	Size of Drain (In MM)	Length (In Mtr.)	Status
1.	SWD Sector-22 & 23	900 x 1200	17109	De-silted
	SWD Sector-22 & 23	450	8380	De-silted
2.	SWD Sector-21 & 22B	900 x 1200	3500	De-silted
	SWD Sector-21 & 22B	450	5500	De-silted
3.	SWD Sector-15, 30, 31 & 32A	900 x 1200	8331	De-silted
	SWD Sector-15, 30, 31 & 32A	450	1500	De-silted
4.	SWD Ward No. 18	600 x 1300	1800	De-silted
	SWD Ward No. 18	450	1300	De-silted
5.	SWD Sector-14-14, 17C & 12A	600 x 1300	800	De-silted
	SWD Sector-14-14, 17C & 12A	450	13090	De-silted

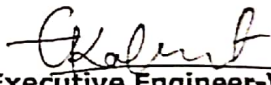

Executive Engineer-VII
Municipal Corporation
Gurugram

It is submitted that in compliance of order dated 23.07.2018 and 20.11.2018 passed by the National Green Tribunal in OA No. 454 of 2018 (MA No. 1092 of 2018) & Execution Application No. 52 of 2018 titled as Subhash Gupta and Others V/s Union of India all the drains mentioned at Sr. No. 01 to 09 in Action Plan submitted as Annexure R(II) has been desilted.


Executive Engineer-VIII
Municipal Corporation
Gurugram

Status report of cleaning of storm water drain Hon'ble NGT in OA No. 454 of 2018 titled as Subhash Gupta V/s UOI.

Sr. No.	Ward No.	Description	Length (In Mtr.)	Status
1.	33	Sector-43	3210	De-silted
2.	33	Sector-43	1350	Master Drain (GMDA)
3.	34	Sector-27	1857	De-silted
4.	34	Sector-27	604	Master Drain (GMDA)
5.	34	Sector-28	3000	Desilted
6.	34	Sector-28	900	Master Drain (GMDA)
7.	34	Sector-42	2400	Desilted
8.	34	Sikanderpur	3100	Transferred to GMDA
9.	34	Sikanderpur	1880	Under encroachment & Sub-judice matter


Executive Engineer-VIII
Municipal Corporation
Gurugram